

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
STARRED QUESTION NO. 236
TO BE ANSWERED ON 10.08.2023

Eco-Sensitive Zone Maps

*236. SHRI PRAKASH JAVADEKAR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether redrawn Eco-Sensitive Zone Maps have been submitted by the State Government of Kerala;
- (b) if so, the details thereof; and
- (c) the observations of the Ministry on proposal submitted by the State Government of Kerala?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BHUPENDER YADAV)

- (a) to (c) Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARAS (a) TO (c) OF RAJYA SABHA STARRED QUESTION NO. 236 DUE FOR REPLY ON 10.08.2023 REGARDING “ECO-SENSITIVE ZONE MAPS” RAISED BY SHRI PRAKASH JAVADEKAR.

(a) to (c) The purpose of declaring Eco-sensitive Zones (ESZs) around the Protected Areas (PAs) is to create ‘shock absorber’ which acts as a buffer zone from the areas of higher protection such as National Parks and Wildlife Sanctuaries in the country. The Ministry of Environment, Forest and Climate Change (MoEFCC) notifies ESZs around PAs based on the proposals received from the State Governments and in accordance with the Guidelines formulated by this Ministry. Out of 23 PAs in the State of Kerala, only one PA (Mathikettan Wildlife Sanctuary) has been notified till date. MoEFCC has not received any fresh (redrawn) ESZ maps from the State Government of Kerala for remaining 22 Protected areas.
